

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ERA HOUSING AND DEVELOPERS INDIA LIMITED

1.	NAME OF CORPORATE DEBTOR	ERA HOUSING AND DEVELOPERS INDIA LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	15-09-1995
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	ROC- DELHI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U74899DL1995PLC072507
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	1107, INDRAPRAKASH BUILDING, 21, BARAKHAMBA ROAD, NEW DELHI-110001
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	01-02-2019
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	03-12-2019 (COMMUNICATED THROUGH EMAIL DATED 12-12-2019 BY NCLT PRINCIPAL BENCH DELHI)
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	CA IP SUNIL KUMAR GUPTA B-10 MAGNUM HOUSE -I KARMAPURA COMMERCIAL COMPLEX, SHIVAJI MARG, NEW DELHI-110015. Email id For Claim Purpose erahousing.cirpl@gmail.com Email id Registered with Board caskg82@gmail.com 9953999077, 9953999075(Whatsapp) IBBI/IPA-001/IP-P00205/2017-18/10394
9.	LAST DATE FOR SUBMISSION OF CLAIMS	02-01-2020

Notice is hereby given that the Hon'ble National Company Law Tribunal PRINCIPAL BENCH, NEW DELHI has ordered the commencement of liquidation of the ERA HOUSING AND DEVELOPERS INDIA LIMITED on 03-12-2019.

The stakeholders of ERA HOUSING AND DEVELOPERS INDIA LIMITED are hereby called upon to submit a proof of their claims, on or before 02-01-2020, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 16th DECEMBER, 2019
PLACE: NEW DELHI



CA IP SUNIL KUMAR GUPTA
IBBI/IPA-001/IP-P00205/2017-18/10394
LIQUIDATOR
ERA HOUSING AND DEVELOPERS INDIA LIMITED